

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:915  
ANSWERED ON:27.02.2006  
AUTHORISATION OF NATIONALISED BANK BY EPFO  
Naik Shri Shripad Yasso

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Employees Provident Fund Organisation, Northern Region has not authorised any nationalised bank for transfer of superannuation funds;
- (b) if so, the reasons therefor; and
- (c) the names of the banks authorised by the Government for the benefit of retired employees?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): The nationalized banks which have a network of branches and have come forward and agreed to disburse pension, are already authorised.

(c): Following banks are authorised to disburse Pension:-

- i. Punjab National Bank
- ii. State Bank of India
- iii. Indian Bank, and
- iv. Bank of India.